COURT NO.12

SUPREME COURT OF INDIA RECORD OF PROCEEDINGS

Writ Petition (C) No.132/2016

RAJNEESH KUMAR PANDEY & ORS.

Petitioner(s)

Respondent(s)

VERSUS

UNION OF INDIA & ORS.

MR. RISHI MALHOTRA (AMICUS CURIAE]
IA No. 37238/2021 - APPLICATION FOR PERMISSION
IA No. 249910/2023 - APPLICATION FOR PERMISSION
IA No. 123252/2020 - APPLICATION FOR PERMISSION
IA NO. 74824/2021 - APPLICATION FOR PERMISSION
IA NO. 50471/2021 - APPLICATION FOR PERMISSION
IA No. 23736/2019 - APPROPRIATE ORDERS/DIRECTIONS
IA NO. 82136/2024 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 97659/2018 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 174218/2018 - APPROPRIATE ORDERS/DIRECTIONS
IA NO. 146547/2019 - APPROPRIATE ORDERS/DIRECTIONS
IA NO. 146274/2019 - APPROPRIATE ORDERS/DIRECTIONS
IA NO. 16355/2020 - APPROPRIATE ORDERS/DIRECTIONS
IA NO. 190123/2019 - APPROPRIATE ORDERS/DIRECTIONS
IA NO. 116366/2022 - APPROPRIATE ORDERS/DIRECTIONS
IA NO. 113310/2022 - APPROPRIATE ORDERS/DIRECTIONS
IA NO. 97663/2018 - CLARIFICATION/DIRECTION
IA NO. 141285/2023 - CLARIFICATION/DIRECTION
IA NO. 115912/2018 - CLARIFICATION/DIRECTION
IA NO. 21055/2018 - CLARIFICATION/DIRECTION
IA No. 21822/2024 - CLARIFICATION/DIRECTION
IA NO. 98958/2022 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 78979/2022 - EXEMPTION FROM FILING AFFIDAVIT
IA NO. 173591/2019 - EXEMPTION FROM FILING O.T.
IA NO. 128163/2017 - EXEMPTION FROM FILING O.T.
IA NO. 2/2016 - EXEMPTION FROM FILING O.T.
IA NO. 16358/2020 - EXEMPTION FROM FILING O.T.
IA NO. 9/2017 - EXEMPTION FROM FILING O.T.
IA NO. 22022/2024 - EXEMPTION FROM FILING O.T.
IA NO. 74820/2021 - GRANT OF INTERIM RELIEF
IA NO. 30082/2018 - GRANT OF INTERIM RELIEF
IA NO. 86670/2016 - IA FOR IMPLEADMENT
IA NO. 27854/2017 - IMPLEADMENT, DIRECTION, OT
IA NO. 98109/2018 - INTERVENTION APPLICATION
IA No. 126356/2017 - INTERVENTION APPLICATION
IA NO. 166257/2023 - INTERVENTION APPLICATION
IA NO. 97652/2018 - INTERVENTION APPLICATION
IA No. 141284/2023 - INTERVENTION APPLICATION
IA NO. 21051/2018 - INTERVENTION/IMPLEADMENT
IA NO. 89715/2024 – INTERVENTION/IMPLEADMENT

1

IA No. 12758/2019 - INTERVENTION/IMPLEADMENT
IA No. 173590/2019 - INTERVENTION/IMPLEADMENT
IA No. 97018/2022 - INTERVENTION/IMPLEADMENT
IA No. 82130/2024 - INTERVENTION/IMPLEADMENT
IA No. 174217/2018 - INTERVENTION/IMPLEADMENT
IA NO. 146544/2019 - INTERVENTION/IMPLEADMENT
IA No. 28942/2024 - INTERVENTION/IMPLEADMENT
IA NO. 97651/2018 - INTERVENTION/IMPLEADMENT
IA No. 30187/2018 - INTERVENTION/IMPLEADMENT
IA NO. 129598/2018 - INTERVENTION/IMPLEADMENT
IA NO. 146273/2019 - INTERVENTION/IMPLEADMENT
IA NO. 16351/2020 - INTERVENTION/IMPLEADMENT
IA No. 74815/2021 - INTERVENTION/IMPLEADMENT
IA NO. 128768/2022 - INTERVENTION/IMPLEADMENT
IA No. 22058/2024 - INTERVENTION/IMPLEADMENT
IA No. 246688/2024 - INTERVENTION/IMPLEADMENT
IA NO. 146263/2019 - INTERVENTION/IMPLEADMENT
IA No. 74381/2021 - INTERVENTION/IMPLEADMENT
IA No. 245958/2024 - INTERVENTION/IMPLEADMENT
IA No. 107257/2018 - INTERVENTION/IMPLEADMENT
IA No. 98708/2019 - INTERVENTION/IMPLEADMENT
IA NO. 190121/2019 - INTERVENTION/IMPLEADMENT
IA No. 90592/2024 - INTERVENTION/IMPLEADMENT
IA NO. 6824/2021 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES, IA No. 131315/2018 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES, IA No. 6/2017 - PERMISSION TO
FILE ANNEXURES, IA No. 3/2017 - PERMISSION TO FILE ANNEXURES
IA NO. 28659/2024 - PERMISSION TO FILE APPLICATION FOR DIRECTION
IA NO. 1/2016 - PERMISSION TO FILE LENGTHY LIST OF DATES
IA No. 3920/2024 - RECALLING THE COURTS ORDER)
CONMT.PET.(C) No. 591/2022 in W.P.(C) No. 132/2016 (X)
(FOR EXEMPTION FROM FILING O.T. ON IA 136828/2022
FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA
156466/2022, FOR EXEMPTION FROM FILING O.T. ON IA 157707/2022
FOR impleading party ON IA 5722/2023 ,FOR INTERVENTION/IMPLEADMENT
ON IA 5722/2023 , FOR EXEMPTION FROM FILING O.T. ON IA 5723/2023
FOR impleading party ON IA 31726/2023, FOR INTERVENTION/IMPLEADMENT
ON IA 156274/2024, FOR EXEMPTION FROM FILING O.T. ON IA 156275/2024
IA NO. 5723/2023 - EXEMPTION FROM FILING O.T.
IA NO. 157707/2022 - EXEMPTION FROM FILING O.T.
IA NO. 136828/2022 - EXEMPTION FROM FILING O.T.
IA NO. 156275/2024 - EXEMPTION FROM FILING O.T.
IA NO. 5722/2023 - INTERVENTION/IMPLEADMENT
IA NO. 156274/2024 - INTERVENTION/IMPLEADMENT
IA NO. 31726/2023 - INTERVENTION/IMPLEADMENT
IA NO. 156466/2022 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

CONMT.PET.(C) No. 856/2023 in W.P.(C) No. 132/2016 (X) (FOR EXEMPTION FROM FILING O.T. ON IA 62867/2023 AND IA NO. 62867/2023 - EXEMPTION FROM FILING 0.T.) Diary No(s). 10073/2024 (X) (FOR EXEMPTION FROM FILING O.T. ON IA 55972/2024 AND FOR CONDONATION OF DELAY IN FILING ON IA 75509/2024) Diary No(s). 27076/2024 (X) Diary No(s). 40533/2024 (X) (IA No. 201178/2024 - CONDONATION OF DELAY IN FILING) Diary No(s). 46243/2024 (X) Diary No(s). 51158/2024 (X) (IA No. 252704/2024 - CONDONATION OF DELAY IN FILING) W.P.(C) No. 876/2017 (X) (FOR EXEMPTION FROM FILING O.T. ON IA 29329/2018, FOR impleading party ON IA 29969/2018, FOR INTERVENTION/IMPLEADMENT ON IA 7557/2019) W.P.(C) No. 1099/2023 (X) (FOR ADMISSION) Date : 25-02-2025 These matters were called on for hearing today. CORAM : HON'BLE MR. JUSTICE SUDHANSHU DHULIA HON'BLE MR. JUSTICE K. VINOD CHANDRAN For Petitioner(s) :Mr. Dinesh Kumar Chawla, Adv. Mr. Koushik Gole, Adv. Mr. Aditya Ranjan, AOR Mr. Gauranga Kumar Das, Adv. Mr. Sukesh Ghosh, Adv. Mr. P.C.Das, Adv. Mr. Ashis Kumar Chowdhury, Adv. Mr. Vijay Kumar, Adv. Dr. P.B.reddy, Adv. Ms. Patnam Shyla, Adv. Ms. C.S.Hema, Adv. Mr. Chand Qureshi, AOR Mr. Shoeb Alam, Sr. Adv. Mr. Prashant Shukla, Adv. Mr. Suyash Srivastava, Adv. Mr. Abhishek Tiwary, Adv. Mr. Giridhar Upadhayay, Adv. Mr. Goutam Prasad, Adv.

Mr.Gunjeet Singh, Adv. Mr. Satyajeet Kumar, AOR For Respondent(s) :Ms. Rashmi Nandakumar, AOR Ms. Yashmita Pandey, Adv. Mr. Sudarshan Lamba, AOR Ms. Aishwarya Bhati, A.S.G. Mr. R.bala, Adv. Mr. Akshay Amritanshu, Adv. Ms. Vimla Sinha, Adv. Ms. Preeti Rani, Adv. Ms. Rukhmini Bobde, Adv. Mr. Raman Yadav, Adv. Ms. Astha Sharma, AOR Mr. Ardhendumauli Prasad, Sr. A.A.G. Mr. Sanjay Kumar Tyagi, AOR Mr. Ajay Singh, Adv. Mr. Pawan, Adv. Mr. Vikrant Narayan Vasudeva, AOR Mr. J P Nahar, Adv. Mr. Sarthak Chiller, Adv. Mr. Rohit Lochav, Adv. Ms. Taruna Ardhendumauli Prasad, AOR Mr. Santosh Krishnan, AOR Ms. Ankita Sharma, AOR Mr. Harmeet Singh Ruprah, D.A.G. Mr. Pashupathi Nath Razdan, AOR Mr. Ajay Sharma, Adv. Mr. Pukhrambam Ramesh Kumar, AOR Mr. Karun Sharma, Adv. Ms. Anupama Ngangom, Adv. Ms. Rajkumari Divyasana, Adv. Mr. Manoj C. Mishra, AOR Ms. G. Indira, AOR Mr. P Gandepan, Adv. Mr. Ashwini Kumar, Adv. Mr. P.V. Dinesh, Sr. Adv. Mr. Nishe Rajen Shonker, AOR Mrs. Anu K Joy, Adv. Mr. Alim Anvar, Adv. Mr. Santhosh K, Adv. Ms. Anna Oommen, Adv.

Ms. Syed Nazarat Fatima, Adv. Mr. Akshat Kumar, AOR Mr. Abhimanyu Tewari, AOR Ms. Eliza Bar, Adv. Mr. D.Kumanan, AOR Mr. V Chidambresh, Sr. Adv. Mr. Biju P Raman, AOR Mr. K P Rajagopal, Adv. Ms. Usha Nandini V, Adv. Mr. John Thomas Arakal, Adv. Mr. Satish Pandey, AOR Mr. Dr. Nafis A. Siddiqui, Adv. Ms. Jay Jaimini Pandey, Adv. Ms. Seema Patnaha, Adv. Mr. Sudhanshu Tiwari, Adv. Mr. Abhinav Yash Pandey, Adv. Ms. Preeti Sirohi, Adv. Mr. Manmohan Sharma, Adv. Mr. Megraj Singh, Adv. Ms. Satyama Dubey, Adv. Ms. Aishwarya Bhati, A.S.G. Mrs. Mrinal Elkar Mazumdar, Adv. Mr. Mukesh Kumar Verma, Adv. Mr. Neeraj Kumar Sharma, Adv. Indira Bhakar, Adv. Ms. Kanu Agrawal, Adv. Mr. Varun Chugh, Adv. Mr. Bhuvan Kapoor, Adv. Mr. Krishna Kant Dubey, Adv. Mr. Harish Pandey, Adv. Mr. Shashwat Parihar, Adv. Mr. Piyush Beriwal, Adv. Mr. Mukul Singh, Adv. Mr. Shreekant Neelappa Terdal, AOR Mr. Omkar Deshpande, Adv. Mr. Siddharth Dharmadhikari, Adv. Mr. Aaditya Aniruddha Pande, AOR Mr. Jatinder Kumar Bhatia, AOR Mr. Piyush Dwivedi, AOR Ms. Diksha Verma, Adv. Ms. Swati Ghildiyal, AOR Ms. Devyani Bhatt, Adv.

Ms. Neha Singh, Adv. Mr. Anando Mukherjee, AOR Mr. Shwetank Singh, Adv. Ms. Ranjeeta Rohatgi, AOR Mr. Ravindra Sadanand Chingale, AOR Ms. Astha Sharma, AOR Mr. Mukesh Kumar, AOR Mr. Madhup Kumar Tiwari, Adv. Mr. Akshay Amritanshu, AOR Ms. Pragya Upadhyay, Adv. Ms. Drishti Saraf, Adv. Mr. D. Mahesh Babu, AOR Mr. Ajay Pal, AOR Mr. Rajiv Shanker Dvivedi, Adv. Mr. Anirudh Sharma, Adv. Ms. Tulika Mukherjee, AOR Mr. Beenu Sharma, Adv. Mr. Venkat Narayan, Adv. M/S. Venkat Palwai Law Associates, AOR Mr. Karan Sharma, AOR Mr. Harshit Kumar, Adv. Mr. Ashutosh Kumar Sharma, AOR Mr. Ajay Kumar Bahuguna, Adv. Ms. Deepanwita Priyanka, AOR Mr. Abhay Anil Anturkar, Adv. Mr. Dhruv Tank, Adv. Mr. Aniruddha Awalgaonkar, Adv. Ms. Surbhi Kapoor, AOR Mr. Bhagwant Deshpande, Adv. Ms. Subhi Pastor, Adv. Mr. Sarthak Mehrotra, Adv. Mr. Manish Kumar, AOR Mr. Divyansh Mishra, Adv. Mrs. Aishwariya Bahti, A.S.G. Mr. R Bala, Sr. Adv. Mr. Mukesh Kumar Maroria, AOR Mr. Akshay Amritanshu, Adv. Ms. Vimla Sinha, Adv. Mrs. Preeti Rani, Adv.

Mrs. Rukmini Bobde, Adv. Mr. Raman Yadav, Adv. Mr. V. Chitambaresh, Sr. Adv. Mrs. Dhanya P Ashokan, Adv. Mr. Lakshmeesh S. Kamath, AOR Mrs. Samriti Ahuja, Adv. Ms. Aditi Prakash, Adv. Ms. K. Enatoli Sema, AOR Mr. Amit Kumar Singh, Adv. Ms. Chubalemla Chang, Adv. Mr. Prang Newmai, Adv. Mr. Nishant Patil, A.A.G. Mr. D. L. Chidananda, AOR Mr. Kaustubh Shukla, AOR Mr. Shuvodeep Roy, AOR Mr. Saurabh Tripathi, Adv. Mr. Deepayan Dutta, Adv. Mr. Pradhuman Gohil, Adv. Mrs. Taruna Singh Gohil, AOR Mr. Alapati Sahithya Krishna, Adv. Ms. Hetvi Patel, Adv. Mr. Rushabh N. Kapadia, Adv. Ms. Taniya Bansal, Adv. Mr. Samar Vijay Singh, AOR Mr. Fateh Singh, Adv. Mr. Aman Dev Sharma, Adv. Dr. Sukhdev Sharma, Adv. Mr. Keshav Mittal, Adv. Mr.Avijit Mani Tripathi, AR Mr. T.K.Nayak, Adv. Mr. Marbiang Khongwir, Adv. Mr. Anand Shankar, AOR Mr. Debashis Mukherjee, Adv. Mr. Parma Nand, Adv. Mr. Ravindra S. Garia, AOR Mr. Guntur Pramod Kumar, AOR Ms. Prerna Singh, Adv. Mr. Dhruv Yadav, Adv.

Mr. Basava Prabhu S. Patil, Adv.

Mr. Sameer Abhyankar, AOR Ms. Ayushi Bansal, Adv. Mr. Aakash Thakur, Adv. Mr. Rahul Kumar, Adv. Mr. Aryan Srivastava, Adv. Ms. Devina Sehgal, AOR Mr. Dhananjay Yadav, Adv. Mr. Yatharth Kansal, Adv. Ms. Aishwarya Bhati, A.S.G. Mr. Aravindh S., AOR Mr. Akshay Gupta, Adv. Mr. Aadithya Aravindh, Adv. Ms. Sanjana Grace Thomas, Adv. Mr. D.P.singh, Adv. Ms. Tara Elizabeth Kurien, Adv. Ms. Srishti Aqnihotri, AOR Mr. Raghenth Basant, Sr. Adv. Mr. Subhash Chandran K.r, AOR Ms. Krishna Lr, Adv. Ms. Hima Bhardwaj, Adv. Mr. Anand Grover, Sr. Adv. Mr. Kunal Mimani, AOR Mr. Akshay Luthra, Adv. Mr. B.K. Mishra, Sr. Adv. Mr. Hitesh Kumar Sharma, Adv. Mr. Amit Kumar Chawla, Adv. Mr. Varun Varma, Adv. Mr. Akhileshwar Jha, Adv. Mr. Saurabh Kumar Solanki, Adv.

UPON hearing the counsel the Court made the following O R D E R

The directions contained in the judgment dated 28<sup>th</sup> October,
2021 and the order dated 21<sup>st</sup> July,2022 have not been complied with by the States/Union Territories/Central Government.

2. It is a very sad state of affairs that a matter which should have been taken on priority basis by each of the States has been ignored. Each of the states is giving one excuse after

8

another before this Court for non-compliance of the directions contained in paragraph 72 onwards of the judgment dated 28<sup>th</sup> October, 2021.

3. The minimum which ought to have been done by now is that posts of Special Teachers (whichever name by which they may be called in different States) should have been sanctioned. This has not been done.

4. We ask the learned counsel representing each of the States to inform this Court's about any concrete steps which have been taken in this regard, by the next date of listing, before we proceed further in the matter.

5 List on 4<sup>th</sup> March, 2025 at 2.00 P.M.

(RAJNI MUKHI) ASTT. REGISTRAR-cum-PS (RENU BALA GAMBHIR) ASSISTANT REGISTRAR

9